

PATNA HIGH COURT, PATNA

NOTICE

(For sale of branches/logs of trees of the Court)

Bidders are invited for sale of branches/logs of trees of the Court "As is where is basis" kept near the vacant place where two Gen-sets of the Court are installed, which is adjacent to main electric panel and situated north side of the main building.

Terms & Conditions:-

- i). The interested bidders may inspect the items between 04.04.2016 to 12.04.2016 and satisfy themselves about the items they are bidding for. The bid may be opened on 16.04.2016 during office hours before the undersigned.
- ii). The items shall be sold to the highest bidder.
- iii). The successful bidder has to make full payment of the balance amount in the form of demand draft from Nationalized Bank in favour of "**The Registrar General, Patna High Court, Patna**".
- iv). The successful bidder shall be required to lift all items from the site within 01 days after a payment of full amount. On failure to do so, the High Court will have the right to cancel the bid.
- v). The transportation and labour cost shall be borne by successful bidder itself.

Place:- Patna

Date:

By Order

Anurag 31/02/16
Joint Registrar (Establishment)